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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 255/16	TP 106/17	To furnish name of IRP	433(e) / 433(f)	Organic Industries Pvt. Ltd. Vs Tejkamal Pharmaceuticals Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
			<i>Shubha B</i>

Shubha Bhavikath
984 55 77 623

Counsel for respondent is present. She requested the Tribunal to address a letter to the IBBI to appoint an IRP in this case. She reported that she is unable to suggest the name of IRP and therefore, requested the Tribunal to address letter to the IBBI. Registry is directed to address a letter to IBBI for appointment of IRP in this case.

List it on 26.10.2017.


MEMBER (J)